

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL  
BENCH AT NEW DELHI**

**Original Application No. 43/2019 (THC)**

**Muzaffar Hussain, Ecosorz Foundation**

**Applicant(s)**

**Versus**

**State of Rajasthan &Ors.**

**Respondent(s)**

**COMPLIANCE REPORT OF THIS HON'BLE TRIBUNAL  
ORDER DATED 05.02.2020 ON BEHALF OF RAJASTHAN  
STATE POLLUTION CONTROL BOARD.**

I, Sharad Saksena S/o Sh. O.N. Saksena, aged 52 years, working as Regional Officer, Rajasthan State Pollution Control Board, Chittorgarh, do, hereby submits the compliance report as follows:-

- 1) That the Hon'ble Tribunal by order dated 05.02.2020 directed as follows:-

***"4. We have considered the above compliance report. It is still not clear as to how the compensation has been assessed. As observed earlier, the compensation can be for a period up to five years proceeding such assessment and can be based on best judgment assessment in absence of positive evidence. It is permissible to draw inference of violation in the past unless it is shown to the contrary by the violator.***

**5. Accordingly, let a further report be filed in the matter within three months by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in). "**

**शुभ नं०  
क्षेत्रीय अधिकारी  
म.प.प.नि.म. विरोडगाढ**

- 2) That in compliance of the directions passed by the Hon'ble Tribunal the State Board has issued show cause notice for intended imposition of EC on 19.06.2020 and an opportunity of being heard (OBH) was also provided to the project proponents.
- 3) That during the course of OBH held on 03.07.2020, the project proponents objected to the imposition of environment compensation, therefore, the project proponents were asked to submit documentary evidence in this regard.
- 4) That 09 project proponents submitted their reply, the said replies were forwarded to the Regional Office, RSPCB, Chittorgarh from head office for verification/comments vide letter dated 27.08.2020.
- 5) That the Regional office, RSPCB, Chittorgarh vide letter dated 11.09.2020 submitted his comments on the reply submitted by the project proponent. The matter with respect to imposition of environment compensation is under consideration.

Prayer

In view of above, it is submitted that the compliance report may kindly be taken on record.

शुभ नमो  
क्षेत्रीय अधिकारी  
राज्य प्र. नि. सं. चित्तौड़गढ़  
(Sharad Saksena)  
Regional Officer,  
RSPCB, Chittorgarh

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**INDEX**

| S.No. | Particulars   | Page No. |
|-------|---|----------|
| 1.    | Compliance Report of this Hon'ble Tribunal order dated 05.02.2020 on behalf of Rajasthan State Pollution Control Board. | 1-2      |

*शरद सक्सेना क्षेत्रीय अधिकारी*  
(Sharad Saksena)  
Regional Officer,  
RSPCB, Chittorgarh